GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

IMPLEMENTATION OF FOOD SECURITY BILL.

540 Shri Ravi Shankar Prasad

Will the Minister of COALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:-

- (a) whether it is a fact that implementation of Food Security Bill is a must to deal with foodgrain crisis in the country;
- (b) if so, the reaction of Government thereon;
- (c) whether Government has set any time-limit to complete the discussion on this Bill; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

- (a)&(b): As announced by the President in her address to the joint session of Parliament on 4-6-2009, the Government is committed to enact a National Food Security Act (NFSA). The proposed law will entitle every family Below Poverty Line (BPL) to a certain quantity of foodgrains each month at subsidised prices even though there is no foodgrain crisis in the country.
- (c)&(d): The recommendations of National Advisory Council (NAC) and other stakeholders will be considered by the Empowered Group of Ministers (EGoM) constituted to consider various issues regarding the proposed law on food security. Based on directions of EGoM, the draft bill would be prepared and further action taken.